

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 319/MP/2019

Subject : Petition under Section 79(1)(f) of the Electricity Act 2003 for adjudication of disputes between the Petitioner and the Respondent for direction for payment.

Petitioner : DVC

Respondent : BYPL

Date of Hearing : **11.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, DVC
Ms. Ritu Apurva, Advocate, DVC
Shri Girdhar Gopal Khattar, Advocate, BYPL

Record of Proceedings

At the outset, the learned proxy counsel for the Respondent sought adjournment due to the personal difficulty of the arguing counsel. This request was not objected to by the learned counsel for the Respondent. Accordingly, the Commission adjourned the hearing.

2. The Petition will be listed for hearing on **3.4.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

